

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI**

C I R C U L A R

For removal of doubts, it is clarified that the Judicial Officers posted in Central District, Tis Hazari Courts, Delhi, while holding their respective courts - whether by way of physical functioning or by way of videoconferencing, shall take up the matters in the daily cause list of their respective court only.

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2020.08.30 15:47:35 +05'30'

(GIRISH KATHPALIA)
District & Sessions Judge (HQs)
Delhi

No. 15191 - 15291 DJ(HQs)/THC/2020

Dated: 30.08.2020

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7. The Chief Public Prosecutor, THC, Delhi
8. The Incharge, Lock up, THC, Delhi
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District & Sessions Judge (HQs)
Tis Hazari, Delhi